

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

10.11.94

Mr. R. N. Mathur, counsel for the applicant.
Mr. Mansukh Bhandari, counsel for the respondents.

Heard the learned counsel for
the parties. The order has been
complied with. Notices are discharged.

Recd by
10/11/94
B. K. Mathur

Recd by
10/11/94
16/11

N. K. Verma
(N. K. Verma)
MCA

(D. M. Mehta)
re.